GOVERNMENT OF MEGHALAYA LAW (B) DEPARTMENT

NOTIFIC ATION

Dated Shillong, the 15th July, 2025

No. LJ(B) 27/2022/14 - In exercise of the powers conferred by sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoints the following Assistant Commissioners as the Executive Magistrate within East Garo Hills District, with immediate effect until further orders.

- 1. Shri. Kyntu Shullai, Assistant Commissioner.
- 2. Shri. Rimeiaki War, Assistant Commissioner.

Sd/(Cyril V.D. Diengdoh),
Commissioner & Secretary to the
Govt. of Meghalaya
Law Department

Memo No. LJ (B) 27/2022/14-A,

Dated Shillong, the 15th July, 2025

Copy forwarded to:-

- 1. The District Magister, East Garo Hills District with reference to your letter No. EGH/JUDL.11/Del.MG.POW/2022/37, Dt. 03.07.2025.
- 2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
- 3. The Personnel & A.R. (A) Department for information.
- 4. The Data Entry Operator Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

Sahnony

Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.